

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
**LOK SABHA**

**UNSTARRED QUESTION NO. : 4459**  
( TO BE ANSWERED ON THE 19th March 2026 )

**DEVELOPMENT OF AIRPORT AT SASARAM**

4459. SHRI MANOJ KUMAR

Will the Minister of CIVIL AVIATION

be pleased to state:-

- (a) whether it is a fact that local residents and tourists visiting Sasaram and the surrounding region are entirely dependent on the airports at Patna, Gaya and Varanasi which are located at a distance of 150-200 kms and if so, the details thereof;
- (b) whether the Union Government has sought/received any proposal along with land approval from the State Government of Bihar for the construction of an airport at Sasaram; and
- (c) if so, the details thereof along with the timeline fixed for such approval and if not, the reasons therefor?

**ANSWER**

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) to (c): As per the Greenfield Airports (GFA) Policy, 2008, if any airport developer including State Government desires to develop an airport, they are required to identify a suitable site and get the Pre-feasibility Study conducted and submit a proposal to the Ministry of Civil Aviation (MoCA) for 'Site Clearance' followed by 'In-Principle' approval.

No proposal seeking 'Site Clearance' under the GFA Policy for development of a Greenfield Airport at Sasaram has been received.

MoCA has also launched Regional Connectivity Scheme (RCS) - UDAN (Ude Desh ka Aam Nagrik) to enhance regional air connectivity from unserved and underserved airports in the country. Dehri on Sone (Suara) airstrip/airport in Rohtas district near Sasaram is listed as an unserved airport in the UDAN document. If any airline applies for routes connecting Dehri on Sone in future bidding rounds, the same may be considered as per UDAN scheme provisions.

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